NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 108(ND)/2014

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Vivender Granda, Sr. Adv.

2. Mr. Vipul Granda, Adv.

3. Mr. Takun Mehta, Adv.

4. Ms Shelly Khanna, Adv.

1. Mr PV Kapur, Sr Adv
2. Ms. Duya Bhalla, Adv C
3. Mr Sidhart Kapur

Order

Order

On account of two overnight part heard matters which are of the years 2006 and 2013, the hearing in the present case is deferred to 27.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

30.9.2016